GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1916 ANSWERED ON:05.12.2012 AIRPORT METRO Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether thousands of tension clamps were found damaged and had to be replaced on the Airport Metro Express during its short stint of operation as a result of which the speed of the Metro was reduced;

(b) if so, the details thereof;

(c) whether the Airport Metro Express was running on faulty track fitted with damaged clamps and thus endangering the lives of thousands of passengers;

(d) if so, the details thereof;

(e) the details of the experts who approved the tension clamps for use in the Airport Metro Express line;

(f) whether Delhi Metro Rail Corporation (DMRC) has incurred extra expenditure on the replacement of damaged clamps; and

(g) if so, the quantum of amount spent on it and the expected time for operation of the Line?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT(SHRIMATI DEEPA DASMUNSI)

(a) & (b): Yes, Madam. Delhi Metro Rail Corporation Limited (DMRC) has informed that approx. 11000 Tension Clamps were found cracked / broken on Airport Express Line and were replaced during the period January, 2012 to February, 2012.

(c) & (d):No, Madam. DMRC has informed that metro was not running on faulty track with damaged clamps. As soon as few broken Tension Clamps were observed during the daily night patrolling, intensive patrolling was started along with inspection of all the Tension Clamps by deploying extra manpower by the Concessionaire and the cracked tension clamps were replaced immediately. Hence, the passengers' lives were never endangered. In addition to that, the speed of the train was also reduced from 105 kmph to 80 kmph which reduced the incidences of breakage of Tension Clamps.

(e): Final approval of track form was given by Ministry of Railways after the track form proposal through DMRC was examined by RDSO.

(f) & (g): DMRC has informed that they have not incurred any expenditure on the replacement of damaged clamps as the same were arranged and installed by M/s DAMEPL and replacements were also arranged by them through their suppliers.

The application for re-opening of line has already been submitted to Commissioner of Metro Rail Safety (CMRS) on 19.11.2012.